

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 17 of 2012 &**  
**I.A. No. 29 of 2012**

**Dated : 5<sup>th</sup> July, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Ajmer Vidyut Vitran Nigam Ltd. ...Appellant (s)**

**Versus**

**Rajasthan Electricity Regulatory Commission & ...Respondent(s)**  
**Ors.**

**Counsel for the Petitioner(s) : Mr. Shyam Moorjani**

**Counsel for the Respondent(s): Mr. C.K. Rai for R.1**  
**Mr. P.N. Bhandari for R.2**

**ORDER**

Mr. Shyam Moorjani, the learned counsel for the Appellant has argued the matter for some time. He is directed to file the Written Submissions on or before 24.07.2012 after serving copy on the other side.

Post the matter for further hearing on **01.08.2012.**

**(Rakesh Nath)**  
**Technical Member**  
**ts/vs**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**